

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 204
CP No. 36/425/JPR/2021
Under Section 425 of
Companies Act, 2013

In the matter of:

Mentor Home Loans India Ltd. & Ors.

...Petitioners

Versus

Basant Kumar Goyal

... Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

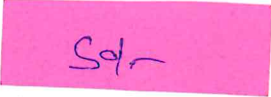
Present Through Video Conferencing: -

For the Petitioner : Shivangshu Naval, Adv.
Sagrika Joshi, Adv.

For the Respondent : Sandeep Taneja, Adv.
Vartika Mehra, Adv.
Saurabh Jain, Adv.

ORDER

List the matter on 31.07.2024 at fixed time 2.30 pm.


Sd/-

(Rajeev Mehrotra)
Technical Member


Sd/-

(Deep Chandra Joshi)
Judicial Member

July 15, 2024